

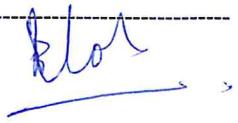
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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP82/13	TP 53/16	For Hearing	397/ 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	BHAVYA MONIKA i/b A Z B & Partners 080 - 42400000	PETITIONER	
2.	Predeep Nayak	Rep. 1	
3)	S. R. TEJAS	Rep 2-8	

Counsel for petitioner is present. Counsel for respondent is also present. It is reported by both the counsels that application with regard to the maintainability of the petition was already before CLB and it was also heard by the CLB. Counsel for respondent is directed to verify the record before the Bench Officer and trace out the application and when traced, list it on 16.11.2017.



MEMBER (J)



MEMBER (T)